



## RESERVE BANK OF INDIA SERVICES BOARD

Advt. No. 3A /2024-25

(This advertisement can be accessed on the RBI website [www.rbi.org.in](http://www.rbi.org.in))

### LATERAL RECRUITMENT FOR THE POST OF SUPERINTENDING ENGINEER (VIGILANCE) (EQUIVALENT TO GRADE 'D') ON FULL-TIME CONTRACT BASIS FOR CENTRAL VIGILANCE CELL OF THE RESERVE BANK OF INDIA

“Applications” are invited for the following post in Reserve Bank of India (RBI/Bank).

Post	No. of Vacancy						Total
	Unreserved i.e., General (GEN/UR)	Scheduled Castes (SC)	Scheduled Tribes (ST)	Other Backward Classes (OBC)	Economically Weaker Section (EWS)	PwBD	
Superintending Engineer (Vigilance) (Equivalent To Grade 'D') on Full-Time Contract Basis	01	-	-	-	-	-	01

#### Reservation for SC/ST/OBC/EWS

There is no reservation for SC, ST, OBC and EWS categories. However, they can apply as General candidates without being eligible for any concessions/relaxations.

#### Reservation for PwBD

There is no reservation for Persons with Benchmark Disabilities (PwBD). However, PwBD candidates may apply without any concession, subject to their suitability to the post. The Bank has identified such categories as given in the table below, suitable for the post along with the functional requirements, and only candidates from these specified PwBD categories are eligible to apply for the post:

Sr. No	Name of Post	Suitable Category of Benchmark Disabilities*	Functional Requirements**
1	Superintending Engineer (Vigilance)	a) D, HH b) OA, OL, CP, LC, Dw, AAV, SD/SI c) SLD/MI d) MD involving (a) to (c) above	S, ST, W, BN, MF, RW, SE, C

\* Category Abbreviations Used: D=Deaf, HH=Hard of Hearing, OA=One Arm, OL=One Leg, CP=Cerebral Palsy, LC=Leprosy Cured, Dw=Dwarfism, AAV=Acid Attack Victim, SD / SI = Spinal Deformity and Spinal Injury with / without any associated neurological / limb dysfunction, SLD= Specific Learning Disability, MI = Mental Illness and MD = Multiple Disabilities.

\*\* Functional Requirements Abbreviations used S=Sitting, ST=Standing, W=Walking, BN=Bending, MF=Manipulation with Fingers, RW=Reading & Writing, SE=Seeing, C=Communication

**NOTE 1:** PwBD candidates should possess a latest disability certificate issued by a Competent Authority as prescribed vide The Rights of Persons with Disabilities Act, 2016 (RPwD Act, 2016). Such certificate shall be subject to verification/re-verification as may be decided by the Board/ Competent Authority.

**NOTE 2:** PwBD candidates should also be guided by the Office Memorandum No. 36035/8/2023-Estt (Res-II) dated May 19, 2023 issued by Department of Personnel and Training, Ministry of Personnel, Public Grievances and Pensions, Government of India.

## **Superintending Engineer (Vigilance) (Equivalent to Grade 'D') on Full-Time Contract Basis**

### **1. Eligibility Criteria (as on December 01, 2024)**

#### **a. Nationality:** a candidate must be either:

- i. A citizen of India, or
- ii. A subject of Nepal, or
- iii. A subject of Bhutan, or
- iv. A Tibetan refugee who came over to India before 1st January, 1962 with the intention of permanently settling in India, or
- v. A person of Indian origin who has migrated from Pakistan, Burma, Sri Lanka, East African countries of Kenya, Uganda, the United Republic of Tanzania, Zambia, Malawi, Zaire, Ethiopia and Vietnam with the intention of permanently settling in India

Provided that a candidate belonging to any of the category at (ii), (iii), (iv) and (v) shall be a person in whose favour a certificate of eligibility has been issued by the Government of India.

A candidate in whose case a certificate of eligibility is necessary, may be admitted to the examination, but the offer of appointment may be given only after the necessary eligibility certificate is issued to him/her by the Government of India

#### **b. Age**

A candidate must have attained the age of **58 years** and must not have attained the age of **62 years** on **December 01, 2024** i.e., he/she must have been born not earlier than December 02, 1962 and not later than December 01, 1966.

#### **c. Essential Qualification and Work Experience (as on December 01, 2024)**

Civil Engineers who have recently retired from Central/ State Government or Public Sector Undertakings, at a senior level.

#### **Desirable Qualification**

Eligible candidates having Information Technology (IT) background.

#### **Desirable Work Experience**

Eligible candidates having exposure in Information Technology (IT) works / projects.

### **2. Job Profile**

- a) As Superintending Engineer (Vigilance) (S.E. (Vig.)), S.E. (Vig.) will administratively report to the Bank's Joint Chief Vigilance Officer. S.E. (Vig.) will be required to deal with cases including investigation of complaints in respect of Bank's construction projects and any other procurement related works from vigilance angle and examination of Chief Technical Examiner's reports.
- b) Conduct of CTEO (Chief Technical Examiners' Organization) type inspection of the ongoing projects/ procurement related to all works and scrutiny of the compliances.
- c) Clarifications/ queries received by the Central Vigilance Cell in respect of contracts/ tenders, etc., as per CVC guidelines.
- d) Offering advice on preventive vigilance and strengthening of procurement/ tendering processes.
- e) S.E. (Vig.) will also be required to draft/vet show cause notices, charge-sheets, etc. (connected with the above work) for issuance to the officials against whom action is considered necessary.
- f) Any other work assigned from time to time by the Chief Vigilance Officer/ Joint Chief Vigilance Officer of the Bank.

### **3. Tenure of Contract**

Initial Tenure of one year, extendable, on yearly-basis, up to two more years subject to mutual agreement. The performance of the S.E. (Vig.) would be reviewed annually to decide on the continuance of the contract.

### **4. Notice Period for termination of Contract**

The contract will be terminable with a notice period of three months from either side.

### **5. Cost to Company (CTC)/Perks and other Benefits**

#### **i. Monthly Emoluments**

The monthly compensation payable includes a consolidated remuneration of ₹3,57,200/- (applicable w.e.f. February 01, 2024) and housing cost of ₹90,000/- (applicable at Mumbai) subject to applicable taxes. However, the Bank, at its discretion, reserves the right to offer higher compensation to candidates with higher academic or professional qualification/ experience within the consolidated remuneration range of ₹3,57,200/- to ₹4,06,500/-. Monthly compensation may be appropriately subjected to annual increase on account of y-o-y inflation which will be made effective every year w.e.f. February 01 or as decided by the Bank from time to time.

#### **ii. Leave**

S.E. (Vig.) may avail 30 days of leave per calendar year subject to the administrative convenience of the Bank. Leave would be calculated pro-rata for any fractional period. Leave not availed during the year will not be permitted to be carried forward. Intervening holidays during the period of absence will be reckoned as leave. Any absence beyond the eligibility will be treated as leave without pay. Any leave shall be availed with the permission of the reporting authority.

#### **iii. Residential Accommodation**

During the period of contract appointment, the Bank will not provide any residential accommodation to the S.E. (Vig.).

#### **iv. Travelling and Halting Allowance**

Entitled to TA/ HA as admissible to a Grade 'D' officer of the Bank.

#### **v. Superannuation Benefits**

The S.E. (Vig.) is not eligible for any superannuation benefits.

**vi. Mobile Phone Facility**

During the period of contract appointment, mobile phone facility may be provided to the S.E. (Vig.) depending on the tenure and nature of the assignment, subject to the discretion of the Bank. However, S.E. (Vig.) may be provided with a mobile phone only once during the entire period of S.E. (Vig.)'s contract including extensions, if any. The eligibility for mobile handset and call charges would be as admissible to a Grade 'D' officer of the Bank.

**vii. Sodexo Coupons**

During the period of contract appointment, the S.E.(Vig.), subject to S.E. (Vig.)'s willingness, may be provided Sodexo card/ coupons on payment of full cost for availing the lounge facilities.

**viii. Place of Posting**

The place of posting will generally be in Mumbai and the prescribed compensation package includes the approximate market value of a suitable accommodation in Mumbai depending on the equivalent grade for which the recruitment is being made. However, the Bank at its discretion may choose to post the selected candidate in offices located in any of the centres in India. On posting to any other centre on long-term basis, the housing cost component of the compensation would be revised based on the approximate market value of a suitable accommodation in that centre of posting, as decided by the Bank.

**ix. Other Conditions/facilities**

- a. **Dispensary:** The S.E. (Vig.) will be eligible for facility of the Dispensary at the office.
- b. **Conduct, Discipline and Appeal:** During the period of contract appointment, the S.E. (Vig.) will be governed by the provisions contained in the Scheme of Lateral Recruitment of Expertise in Specialized Work Areas, the 'Code of Conduct' for contract employees in the Bank and any other terms and conditions as decided by the Bank.
- c. **Other Conditions:** The S.E. (Vig.) shall upgrade its knowledge/ skills periodically and make necessary efforts to share knowledge/ skills among the Bank's officials.

**6. Scheme of Selection**

Selection will be through preliminary screening / shortlisting of the applications by a Screening Committee followed by verification of documents and an interview. The final decision for shortlisting the candidates for the interview/selection lies with the RBI Services Board. Candidates shortlisted for the interview will receive an invitation by e-mail. Their candidature will however, be subject to submission and verification of documents supporting their claims with regard to eligibility for age, category, qualification, experience, etc.

**7. How to Apply**

- I. The candidates applying for the post must submit their application ([Application Form](#)) by post/courier/hand delivery to **"The General Manager, Reserve Bank of India Services Board, 3<sup>rd</sup> Floor, RBI Building, Opp. Mumbai Central Railway Station, Byculla, Mumbai -**

- 400008**" in the prescribed format. Also, a copy of the application along with supporting documents has to be mailed to [documentsrbisb@rbi.org.in](mailto:documentsrbisb@rbi.org.in) with subject as "Application for the Post of **SUPERINTENDING ENGINEER (VIGILANCE) (EQUIVALENT TO GRADE 'D') ON FULL-TIME CONTRACT BASIS** - #Name of the candidate#"
- II. A recent photograph is to be pasted at the appropriate place on the application form and the application should be signed by the candidate. Incomplete and illegible applications will be summarily rejected.
  - III. Self-attested copies of the following documents should be submitted along with the application:
    - (a) Proof of age (copy of passing Secondary/High School/10th standard Certificate or Higher Secondary School /12th Standard Certificate mentioning the DoB).
    - (b) Copy of Certificates and Marksheets in respect of educational qualifications acquired.
    - (c) Appropriate document(s) in support of experience.
    - (d) PwBD candidates should submit a latest disability certificate issued by a Competent Authority as prescribed vide The Rights of Persons with Disabilities Act, 2016 (RPwD Act, 2016).
  - IV. The cover containing the application should be superscribed with the name of the post applied for i.e. '**APPLICATION FOR THE POST OF SUPERINTENDING ENGINEER (VIGILANCE) (EQUIVALENT TO GRADE 'D') ON FULL-TIME CONTRACT BASIS**
  - V. Please note the following points carefully while e-mailing the documents:
    - (a) All documents must be in PDF format and self-certified.
    - (b) The size of the documents/email should not exceed 10 MB.
    - (c) The application form should be scanned in one separate PDF file and all other documents should be scanned in another single PDF file (total two PDF files only - one for application and another for the other documents) in the same order as mentioned at para III above.
    - (d) Ensure that the documents attached are clear and legible.

## 8. General Rules/ Instructions

- I. Candidate should apply strictly in conformity with the format as prescribed in the [Application Form](#).
- II. Civil Engineers retired from the services of RBI are not eligible to apply for the captioned post.
- III. Candidates should enclose self-attested copies of the relevant certificate/s in support of age, educational qualification, and experience with the application. PwBD candidates should submit the latest disability certificate issued by a Competent Authority as prescribed vide the Rights of Persons with Disabilities Act, 2016 (RPwD Act, 2016). Their candidature will be considered on the strength of the information declared in the application form and the copies of certificates/ documents submitted therewith. If at any stage it is found that any information furnished in the application is false/incorrect or if according to the Board, the candidate does not satisfy the eligibility criteria, his/her candidature/appointment is liable to be cancelled/terminated.
- IV. Candidates are advised to keep their e-mail ID/mobile number active for receiving Interview Call Letters, etc. Candidates may check e-mails/SMS regularly. Further, the candidates may visit 'Opportunities' page on our website [www.rbi.org.in](http://www.rbi.org.in) for regular updates on this recruitment. The Board does not send any communication through any other mode.
- V. Any canvassing by or on behalf of the candidates or to bring in political or any external influence with regard to their selection/recruitment shall lead to disqualification of the candidature.
- VI. In all the matters regarding eligibility, conduct of interviews, assessment, prescribing minimum qualifying standards in interview, in relation to number of vacancies and communication of result, etc. the Board's decision shall be final and binding on the candidates and no correspondence shall be entertained in this regard.
- VII. Any resultant dispute arising out of this advertisement shall be subject to the sole jurisdiction of the Courts situated at Mumbai only.

## 9. Closing Date

The Application, enclosing all the prescribed documents should reach the Board's Office on or before **6:00 PM on January 10, 2025**. The Board takes no responsibility for any delay in the receipt of the Application or loss thereof.

#### **10. Corrigendum**

Please note that Corrigendum, if any, issued on the above advertisement, will be published only on the Bank's website [www.rbi.org.in](http://www.rbi.org.in).

*(Hindi version of this advertisement is available on Hindi website of the Bank)*



**RESERVE BANK OF INDIA SERVICES BOARD**

**Application for the Post of Superintending Engineer (Vigilance) in Grade 'D' in the Reserve Bank of India  
(Advt. No. 3A / 2024-25)**

(Receipt No.)

1. Name in full (in English with capital letters) :

(only for Office use)

2. Category: \_\_\_\_\_

(General, Economically Weaker Section, Scheduled Caste, Scheduled Tribe, Other Backward Class, Persons with Benchmark Disabilities)

3. Gender: \_\_\_\_\_ (Female / Male / Transgender)

4. Nationality \_\_\_\_\_

5. Date of Birth: \_\_\_\_\_ (DD/MM/YYYY)

6. Age (as on December 01, 2024): \_\_\_\_\_ (Years) \_\_\_\_\_ (Months) \_\_\_\_\_ (Days)  
(Please attach documentary evidence)

7. Father's Name: \_\_\_\_\_

8. Mother's Name: \_\_\_\_\_

9. Educational Qualifications (as on December 01, 2024):

**Please affix a recent passport size colour photograph**

Name of the Exam(s) passed.	University/Institute	Subject(s)	Marks in percentage	Class / Division	Year of Passing

**10. Experience with reference to the advertisement** (as on December 01, 2024):  
 (Please furnish in reverse chronological order i.e. latest experience first)

**(A) Essential Experience** (use separate sheet, if required)

Sr. No.	Name and Address of the Employer/Institution	Designation	Nature of Responsibilities	Period		Duration	
				From	To	Years	Months

**(B) Desirable Experience** (use separate sheet, if required)

Sr. No.	Name and Address of the Employer/Institution	Designation	Nature of Responsibilities	Period		Duration	
				From	To	Years	Months

**11. Last drawn monthly emoluments** \_\_\_\_\_  
 (Please attach documentary evidence)

**12. Whether the candidate would desire to have a higher compensation/remuneration than as indicated for this post in the advertisement, if selected? If yes, indicate the expected monthly compensation/remuneration and justification for the same.**

\_\_\_\_\_  
 \_\_\_\_\_  
 \_\_\_\_\_



**13. Contact Details:**

a. **Permanent Address:** \_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_  
PIN Code \_\_\_\_\_

b. **Correspondence Address:** \_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_  
PIN Code \_\_\_\_\_

c. **E-mail id:** \_\_\_\_\_

d. **Alternate E-mail id, if any:** \_\_\_\_\_

e. **Mobile (Cell Phone) No.:** \_\_\_\_\_

f. **Alternate Mobile No. if any:** \_\_\_\_\_

**14. List of Enclosed Documents:**

- (i)
- (ii)
- (iii)
- (iv)

I hereby declare that all the statements made in this application are true, complete and correct to the best of my knowledge and belief. I understand that if at any stage, it is found that any information given in this application is false / incorrect or that I do not satisfy the eligibility criteria according to the Board, my

candidature /appointment is liable to be cancelled / terminated. I have read and understood the stipulations given in the advertisement and hereby undertake to abide by them.

Place:  
Date :

\_\_\_\_\_  
(Signature of the Applicant)

Name: \_\_\_\_\_